

exemption of levy from the farmers who have been affected by the recent floods in the country ;

(b) if so, what are the details in this regard ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTIONS (SHRI R. V. SWAMINATHAN) : (a) to (c). No request or proposal from any State Government affected by floods has been received for exemption of levy on farmers. Such proposal will be given due consideration as and when received.

Stoppage of Supply of Food-grains under 'Food for Work Programme'

4107. SHRINIREN GHOSH : Will the Minister of RURAL RECONSTRUCTION be pleased to state :

(a) whether the Government have stopped supply of foodgrains for what used to be called food for work programme ;

(b) if so, the reasons therefor; and

(c) has any alternative measure been adopted for restarting the programme ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM) : (a) to (c). The food for work programme has been renamed as national rural employment programme now. Supply of foodgrains under the programme has not been stopped but has been curtailed. Mainly, cash allocation has been made for the programme during the current year.

Indra Reservoir Scheme

4108. SHRI RASABEHARI BEHERA : Will the Minister of IRRIGATION be pleased to state :

(a) whether the 'Indra' Reservoir Scheme' Khariar of Kalahandi District, Orissa has been received by Government ;

(b) if so, the stage of progress ; and

(c) how soon it is going to be constructed ?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z.R. ANSARI) : (a) No, Sir.

(b) and (c). The Government of Orissa have intimated that the Indra Irrigation Project is under surveys and investigation and the project report is likely to be ready by September, 1982. The State Government have further intimated that this project has been included in their Sixth Plan and infrastructure work on the project has already commenced.

गांवों और जंगलों में पशुओं की संख्या

4109. श्री कुम्भा राम आर्य : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) गांवों और जंगलों में पशुओं की संख्या की प्रतिशतता क्या-क्या है ;

(ख) नगरीय-सीमाओं के बाहर कितने-कितने पशुओं के अस्पताल, कालेज और डाक्टर काम कर रहे हैं ; और

(ग) पशुओं के अस्पतालों के अलावा अन्य किन-किन गांवों में पशुओं की नस्ल में सुधार के लिए सांड रखे गए हैं ?

कृषि तथा ग्रामीण पुनर्निर्माण मंत्रालयों में राज्य मंत्री (श्री आर. वी. स्वामिनथन): (क) से (ग). सभी राज्य सरकारों/संघ राज्य क्षेत्रों से अपेक्षित जानकारी एकत्र की जा रही है और प्राप्त होते ही उसे सभा-पटल पर रख दिया जाएगा।

खादी ग्रामोद्योग आयोग द्वारा मध्य प्रदेश में चलाये जा रहे उद्योग

4110. श्री फूल चन्द वर्मा: क्या ग्रामीण पुनर्निर्माण मंत्री यह बताने की कृपा करेंगे कि :

(क) खादी ग्रामोद्योग आयोग द्वारा मध्यप्रदेश में कितने उद्योग चलाये जा रहे हैं अथवा चलाये जाने हैं ; और

(ख) तत्संबंधी पूरा ब्योरा क्या है ?

कृषि तथा ग्रामीण पुनर्निर्माण मंत्रालयों में उपमंत्री (कुमारी कमला कुमारी) (क) और (ख) खादी तथा ग्रामोद्योग आयोग के क्षेत्राधिकार में पच्चीस उद्योगों में से 19 उद्योग अर्थात् खादी, अनाजों तथा दालों का परिष्करण, घानी तेल, ग्रामीण चमड़ा, कुटीर माचिस, गुड़ तथा खांडसारी, ताड़गुड़, साबुन, हाथ से बने कागज, मधुमक्खी पालन, कुम्हारी, रेशा, बड़ईगिरी तथा लोहारगिरी, चूना, गोबर गैस, औषधीय पौधे, फल परिष्करण, बांस तथा बँत तथा पोलीवस्त्र, मध्यप्रदेश में पहले से ही चलाये जा रहे हैं। शेष उद्योगों को शुरू करने के लिए कदम उठाए जा रहे हैं।

Fleet strength of Fishing Vessels

4111. SHRI JAGDISH TYTLER: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are planning to increase the fleet strength

of fishing vessels in order to increase the catch from maritimer sources;

(b) whether it is a fact that Government have revived the Shipping Development Fund Committee Scheme for providing loans for acquisition of fishing vessels by Indian entrepreneurs;

(c) if so, the details of this scheme; and

(d) the details of the new charter policy by which Indian entrepreneurs will be enable to get first vessels on charter from foreign countries?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI P. V. SWAMINATHAN): (a) Yes, Sir.

(b) Yes, Sir.

(c) Indian companies are eligible for soft term loan at 4 1/2 per cent interest per annum from the Shipping Development Fund Committee, for acquisition of deep sea fishing vessels to the extent of 95 per cent of the cost of indigenous vessels and 90 per cent of the cost of imported vessels. The loan is repayable within 16 years including moratorium for one year.

(d) A copy of the guidelines, terms and conditions for charter of foreign fishing vessels issued in January 1981 is at statement attached.

Statement

Guidelines, Terms and Conditions for Charter of Foreign fishing vessels

I. Guidelines

1. The main considerations in permitting operation of foreign fishing vessels on charter by Indian companies and joint ventures companies